

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

Subject: Engagement of Ms. Sehar Nazir D/o Nazir Ahmad Sofi, R/o Solina Bazar, Srinagar as Research Assistant in the High Court of Jammu and Kashmir.

ORDER

No:269/GS

Dated:08.06.2019

Sanction is hereby accorded to the engagement of Ms. Sehar Nazir D/o Nazir Ahmad Sofi R/o Solina Bazar, Srinagar as Research Assistant in the High Court of Jammu and Kashmir on consolidated honorarium of Rs. 40,000/- per month on the following conditions:-

- i. *The engagement will be purely on contractual basis initially for a period of one year and shall be governed as per the Guidelines issued by the High Court vide Notification No. 578 dated 30.08.2016, as amended from time to time.*
- ii. *The selected candidate shall furnish to the undersigned, within ten days from the date of instant order, an undertaking in terms of Guideline No. 8 of Notification No. 578 dated 30.08.2016, as per the format given in Schedule-I to the said Guidelines, failing which she shall not be allowed to take up the assignment.*

By order.


(Sanjay Dhar)
Registrar General

No:5977/95-GS

Dated: 08.06.2019

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
5. Registrar (Judicial), High Court of J&K, Srinagar/Jammu.
.....for information.
6. In-charge NIC, High Court of Jammu and Kashmir, Srinagar for uploading the same on the official website of the High Court.
7. Ms. Saher Nazir D/o Nazir Ahmad Sofi R/o Solina Bazar, Srinagar.
.....for information and compliance.
8. Order file.


Registrar General